

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION & LITERACY
LOK SABHA
UNSTARRED QUESTION NO:- 971
ANSWERED ON-02/12/2024

Transparency in Recruitment of Teachers

971. SHRI AMRINDER SINGH RAJA WARRING:

Will the Minister of EDUCATION be pleased to state:

- (a) the reasons for vacant posts of teachers in schools across the country;
- (b) whether the Government has any plans to form an Autonomous Teacher Recruitment Board as recommended by the Standing Committee on Education (2023) to ensure transparency in recruitment of teachers; and
- (c) if so, the details thereof and if not, the reasons therefor?

A N S W E R

MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(SHRI JAYANT CHAUDHARY)

(a): Recruitment is a continuous process and vacancies get generated due to a number of factors like retirement, resignation, increased requirement of teachers as a result of the enhanced students' strength.

Education being a subject in the Concurrent List of the Constitution, an overwhelming majority of the schools in the country comes under the administrative control of States/UTs. The recruitment, service conditions and deployment of teachers come under the purview of the respective State Governments/UT Administrations and it is their responsibility to ensure that vacancies are filled in a time bound manner.

(b) & (c): The Department-related Parliamentary Standing Committee on Education, Women, Children, Youth and Sports, in para 3.1.14 of its 349th report presented before both the houses of Parliament on 28th March, 2023 recommended that Autonomous Teacher Recruitment Boards may be formed at the State levels.

The Department vide letter dated 28th October, 2023 had requested States/UTs to expedite teacher recruitment through Autonomous Teacher Recruitment Boards in accordance with the recommendations of the Committee. The progress has been reviewed with States/UTs during periodic meetings.

Further, Samagra Shiksha norms provide that apart from NCTE guidelines and Teacher Eligibility Tests (TETs), competitive selection examination may be conducted by States/UTs, either through State Public Service Commission or a central recruitment unit, with due care for consistency and sanctity, for recruitment of quality teachers.
